

**HIGH COURT OF SIKKIM
G A N G T O K**

No. 52 Judl./HCS

Dated: 06/12/2024

N-O-T-I-F-I-C-A-T-I-O-N

It is hereby notified that the Vacation Court during the ensuing Christmas/Losoong/Namsong and Winter Vacation will be available only in extremely urgent matters, subject to the prior notice given by the litigant to the Registry. The date of vacation court will be decided with the prior approval of the Hon'ble, the Chief Justice or the senior most Judge available in the station.

By Order,

sd/-
Sonam Denka Wangdi (SSJS)
REGISTRAR

Memo No.: 10853-75/Judl./HCS

Dated: 06/12/2024

Copy to:

1. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok;
2. Additional Registrar-cum-PS to the Hon'ble Judge, High Court of Sikkim, Gangtok;
3. Deputy Registrar-cum-PS to the Hon'ble Judge, High Court of Sikkim, Gangtok;
4. P.A. to Registrar General, High Court of Sikkim, Gangtok;
5. P.A. to Central Project Co-ordinator, eCourts Project, High Court of Sikkim, Gangtok;
6. Principal District & Sessions Judge, Gangtok and OSD to the Hon'ble, the Chief Justice, High Court of Sikkim;
7. All District & Sessions Judges;
8. Advocate General, Government of Sikkim, Gangtok;
9. Additional Advocate General, Government of Sikkim, Gangtok;



10. Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok;
11. Member Secretary, Sikkim State Legal Services Authority, Gangtok;
12. Director, Sikkim Judicial Academy, Sokeythang;
13. All Chief Judicial Magistrate-cum-Civil Judges (SD);
14. All Civil Judge-cum-Judicial Magistrates;
15. President, Bar Association of Sikkim (High Court & Subordinate Courts) Gangtok;
16. President, Sikkim High Court Bar Association, Gangtok;
17. President, Namchi Bar Association, Namchi;
18. Deputy Solicitor General of India, Gangtok;
19. All Section In-charge, High Court of Sikkim, Gangtok;
20. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim;
21. Notice Board;
22. Guard file; and
23. File.




6/12/2024
Sonam Palden Bhutia (SSJS)
REGISTRAR
(JUDICIAL SERVICE)